



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-142/NCLAT/CHN BEN/2026

Dated: 21st Aug 2026

NOTICE

Ref.: F.No. 012-139/NCLAT/CHN BEN/2026 dated 19th Aug 2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, are indicated below:

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents	Next Date of Hearing
1.	Comp App (AT) (CH) (Ins) No. 270/2026 For Stay IA No. 765/2026	Ramadoss Shankar Vs Muthurasapuram Ganesan Chandrasekaran, Liquidator of Freeworld Exports Pvt Ltd & 2 Ors	Mr. AG Sathyanarayana	Mr.S Sathiyarayanan R1	02/09/2026
2.	Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026	S. Swarnalatha Vs State Bank of India & Anr. WITH	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator	09/09/2026
3.	Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Stay IA No. 1035/2026	C. Chitti Babu Vs State Bank of India & Anr. WITH	Mr.R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator	09/09/2026
4.	Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr	Mr. R Bharadwajarama subramaniam	Mr.K Chandrasekaran For Caveator	09/09/2026

5.	Comp App (AT) (CH) (Ins) No. 368/2026 For Stay IA No. 1047/2026 For Direction IA No. 1136/2026	Vasudevan Sathyamoorthy, Suspended Director & Anr. Vs Ozone Urbana Infra Developers Pvt Ltd & 185 Ors.	Ms. Gayatri Virmani Mr. Pranav Gopalakrishnan		01/09/2026
6.	Comp App (AT) (CH) (Ins) No. 344/2025	Immaneni Eswara Rao,Erstwhile RP, Vantage Machine Tools Pvt Ltd Vs Canara Bank & Anr	Mr. D Ganesh Raj	Mr. ML Ganesh	06/11/2026
7.	Comp App (AT) (CH) No. 12/2026 For Stay IA No. 172/2026	Guruchandrika Builders and Property Pvt Ltd & Anr. Vs Shawn Jeff Christopher & 4 Ors.	Mr. NP Vijaykumar	Mr. Sankar P Panicker R4	06/11/2026
8.	Comp App (AT) (CH) No. 44/2026 For Stay IA No. 609/2026 For Exemption IA No. 610/2026 (With Defects)	Chalasani Udaya Shankar & 2 Ors. Vs Lexus Technologies Pvt Ltd & 9 Ors.	Mr. PBA Srinivasan Ms. Barnali Paul		12/10/2026
9.	Comp App (AT) (CH) No. 45/2026 For Additional Docs IA No. 611/2026 For Exemption IA No. 612/2026	Chegondi Venkata Tulasi Vs BS Envi-Tech Pvt Ltd & 2 Ors	Mr. S Rajagopalan	Mr. B Raveendra Babu R1-R3	04/11/2026
10.	Comp App (AT) (CH) No. 78/2026 For Stay IA No. 1055/2026	V. Venkata Sivakumar Claimant for reimbursement of liquidation costs Vs S Hari Karthik, Liquidator of The Jeypore Sugar Co Ltd & 8 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. J Manivannan R1	02/11/2026
11.	TA (AT) No. 188/2021 (Comp App (AT) No. 77/2019) For Direction (With Defects) IA No. 880/2026	Dr. Joe Verghese & 2 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors	Ms. Arthi Fernandes	Mr. AM Sridharan R1 Mr. Jerin Asher Sojan R2 Mr. Saji P John R3 R4 R6 Mr.Prasad Vijayakumar R5	26/10/2026

12.	TA (AT) No. 133/2021 (Comp App (AT) No. 25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran, PCS	Mr. Srikant Mohan R1	27/10/2026
13.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator	22/09/2026
14.	Comp App (AT) (CH) (Ins) No. 169/2021	Metal India & 11 Ors Vs V Mahesh – Liquidator of Nagarjuna Oil Corporation Ltd& Anr	Mr. Kairav Anil Trivedi	Mr. S. Satish- R1 Mr. P Raj Kumar Jhabakh-R2	22/09/2026
15.	Comp App (AT) (CH) (Ins) No. 152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan	28/09/2026
16.	Comp App (AT) (CH) (Ins) No. 154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan	28/09/2026
17.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt Ltd & 4 Ors Vs Viswaroopi Energy Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana	24/09/2026
18.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana	24/09/2026
19.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana	24/09/2026
20.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt Ltd & 3 Ors. Vs LEPL People Tech Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana	24/09/2026

21.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt Ltd Vs Medipro Edu Management Pvt Ltd	Mr. PBA Srinivasan	Mr. Y Suryanarayana	24/09/2026
22.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	C Ganapathy Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11	30/09/2026
23.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	N Krishnan Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11	30/09/2026
24.	Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 For Additional Docs IA No. 235/2023 To dispense with IA No. 236/2023	D Ramjee Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11	30/09/2026
25.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt Ltd & 15 Ors	Mr. K Rajendran	Mr. S Vikas Reddy R2	29/10/2026
26.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan	24/09/2026
27.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan	24/09/2026
28.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan	24/09/2026
29.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan	24/09/2026

30.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan	24/09/2026
31.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan	24/09/2026
32.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel Liquidator of IDEB Projects Pvt Ltd & 2 Ors	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1	30/09/2026
33.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt Ltd & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S	Ms. Vandana Raheja	Mr. Prahalad K Bhat	07/10/2026
34.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Exemption IA No. 1060/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Mr. Aayush Mitruka R3	07/10/2026
35.	Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024	Indian Bank, SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & Anr	Mr. Pranava Charan	Mr. Aayush Mitruka R2	07/10/2026
36.	Comp App (AT) (CH) No. 105/2025	SBICAP Trustee Company Ltd Vs Andhra Pradesh Power Finance Corporation Limited	Mr. VVSN Raju	Mr. D Narendar Naik	29/10/2026
37.	Comp App (AT) (CH) (Ins) No. 108/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar	29/10/2026

38.	Comp App (AT) (CH) No. 134/2025 Interim Injunction IA No. 1479/2025	Vedre Vajender Rao Vs Speed Projects and Infrastructure Pvt Ltd & 10 Ors	Mr. TK Bhaskar	Mr. Avinash Krishnan Ravi R1 R2 R5 R6 R8 Mr. Jerin Asher Sojan R10	29/10/2026
39.	Comp App (AT) (CH) (Ins) No. 224/2025	Hindustan Builders Vs Atluri Foods Pvt Ltd. Rep by its Managing Director Vijay Venkata Prasad Atluri	Mr. Mayur Mundra	Mr. N Kumaraswamy	29/10/2026
40.	Comp App (AT) (CH) (Ins) No. 278/2025 For Exemption IA No. 784/2025 For Additional Docs IA No. 909/2025	Vijaya Kannan & 2 Ors Vs TruPro Insolvency Services LLP & 7 Ors WITH	Mr. Kishore Balasubramanian		30/10/2026
41.	Comp App (AT) (CH) (Ins) No. 279/2025 For Exemption IA No. 785/2025 For Additional Docs IA No. 910/2025	Senthilkumar J & 2 Ors Vs TruPro Insolvency Services LLP & 13 Ors	Mr. Kishore Balasubramanian	Mr. R Sivaraman R1 Mr. Surya Teja SS Nalla R9	30/10/2026

By order of Hon'ble Member (Judicial)

Chennai Bench

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